

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:50
ANSWERED ON:21.07.2003
ICHAMPALLI AND POLAVARAM PROJECTS OF ANDHRA PRADESH
DUMPA MARY VIJAYAKUMARI

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Ichampalli project in Karimnagar district and Polavaram Project in East Godavari district in Andhra Pradesh are pending since long;
- (b) if so, the reasons therefor; and
- (c) by when these projects would be accorded clearance?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BJOYA CHAKRAVARTY)

(a) & (b) The Government of Andhra Pradesh submitted to the Central Water Commission (CWC) the detailed project report of Polavaram Project in two lots in April, 1983 and May, 1985. The State Government also submitted the detailed project report of Ichampally Projects to CWC in October, 1988. The Ichampalli and Polavaram Projects not only involve Inter-State and environmental issues but also the techno-economic viability of the projects are to be established. The Ministry of Water Resources constituted a High Level Committee in July, 2000 to resolve the Inter-State issues involved in the Planning of these projects. The Committee has submitted its reports to the Ministry of Water Resources. However, the Inter-State issues involved in the two projects are yet to be resolved.

(c) The clearance of the projects depends upon the promptness with which the State Government arrange to provide compliance to the observations of the Central appraising agencies.